Government of India Ministry of Finance Department of Financial Services

RAJYA SABHA

Starred Question No. *57 Answered on Tuesday, July 25, 2023/ Sravana 3, 1945 (Saka)

FARMERS LOAN WAIVER SCHEME

*57. Dr. Kirodi Lal Meena:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has allocated funds under the farmers loan waiver scheme and if so, the details thereof including the amount of funds allocated under the said scheme during each of the last three years and the current year, State/UT-wise;
- (b) whether any case of irregularity in the allocation of funds under loan waiver scheme has come to the notice of the Government; and
- (c) if so, the details thereof and the action taken by the Government so far in this regard?

Answer

THE FINANCE MINISTER (SMT. NIRMALA SITHARAMAN)

(a) to (c): A statement is laid on the Table of the House.

Statement referred in reply to parts (a) to (c) of Rajya Sabha Starred Question No. *57 to be answered on 25.07.2023 regarding farmers loan waiver scheme by Dr. Kirodi Lal Meena:

(a) to (c): No farmers loan waiver scheme has been implemented by the Government of India during the last three years and the current year and no fund was allocated in this regard during this period.
